

(ii) **PROCUREMENT AGENCIES OF FOOD-GRAINS IN KALAHANDI DISTRICT OF ORISSA.**

***SHRI RASABEHARI BEHERA** (Kalahandi): The poor performance of the Government agencies both of the Central and the State Governments in procuring paddy has put Kalahandi farmers in a very miserable plight. For vast majority of them, the primary means of livelihood is agriculture. Their day-to-day living is dependent upon the sale proceeds of the crops, and unless they get remunerative prices for their produce, they will face starvation deaths.

In the absence of energetic procurement efforts by the Government agencies, the middle men are having a field day, and the farmers have become the victims of their machinations and manipulations. The cultivators, for the sake of their survival, are selling their produce at distress prices. The middle men and the business men have no compunction in fleecing the farmers who have to maintain their families and also start agricultural operations for the next season. They do not have money to buy seed grains for the next season. The agricultural credit institutions seem to be living in their own ivory tower. They demand security in one form or other before they sanction loans. The farmers who are exposed to sun and showers, cannot produce anything tangible as security.

The Government of India should gear up the foodgrains procurement agencies so that the farmers in backward districts like Kalahandi are not made sacrificial goats.

(iii) **SURVEY FOR THE CONSTRUCTION OF A RAILWAY LINE FROM SAJEJANWA TO DOHIRI GHAT IN UTTAR PRADESH.**

श्री महंवीर प्रसाद (बांसगांव) : अध्यक्ष महोदय, सहजनवा से दोहरी घाट तक रेलवे लाइन का पुनः सर्वेक्षण करा

*The original speech was delivered in Oriya.

कर निर्माण कराने के सम्बन्ध में रेलवे मंत्री जी का ध्यान आकर्षित करना चाहता हूँ।

उक्त रेलवे लाइन जिसकी दूरी लगभग 67.35 किलोमीटर है और उस पर लगभग 14.25 करोड़ रुपये व्यय होने की बात है, किन्तु जनता पार्टी की सरकार ने यह कह कर उक्त रेलवे लाइन को निरस्त कर दिया था कि आर्थिक दृष्टिकोण से उक्त लाइन लाभप्रद नहीं है। उक्त रेलवे लाइन मेरे निर्वाचन क्षेत्र में पड़ती है, जिसकी महत्ता काफी है। बड़े दुःख के साथ कहना पड़ता है कि आज आजादी के इतने वर्षों के बाद भी मेरे निर्वाचन क्षेत्र में एक इंच भी रेलवे लाइन नहीं है। यदि यही नियम बना लिया जाए, तो जो क्षेत्र सदियों से पिछड़े हुए हैं, वे सदैव पिछड़े ही रह जायेंगे।

अभी हाल ही में मैंने उद्योग मंत्री उत्तर प्रदेश सरकार से जब उक्त क्षेत्र में उद्योग लगाने के विषय में बात की तो उन्होंने यही कहा कि चूंकि उक्त क्षेत्र में रेलवे लाइन नहीं है, इसलिए उद्योग नहीं लगाया जा सकता।

अतः रेलवे मंत्री जी से अनुरोध है कि उक्त निर्वाचन क्षेत्र को आर्थिक, सामाजिक एवं शैक्षणिक दृष्टिकोण से अन्य क्षेत्रों के समानान्तर लाने के लिए पुनः उक्त रेलवे लाइन का सर्वेक्षण करा कर उसे बनाने के लिए आवश्यक कार्यवाही करें।

(iv) **LOCATION OF FARAKKA SUPER THERMAL POWER PROJECT TOWNSHIP.**

SHRIMATI GEETA MUKHERJEE (Panskura): Under Rule 377, I am making a statement.

It has been reported in the West Bengal Press (Basumati) that the